THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-206/2013/ 2558 /A

From:-

Smti Jayashree Bora,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Suchandra Bhattacharjee, Principal Judge, Family Court,

Dhubri.

Dated Guwahati, the \mathcal{F} April, 2025.

Sub:-

Casual leave and restricted holiday

Ref:-

Your letter No. FC.XII-2/2023/130/E dated 07.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 22.04.2025 and 23.04.2025 as well as restricted holiday on 19.04.2025, along with station leave permission from the morning of 17.04.2025 till the morning of 24.04.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-206/2013/ 2559 /A, dated , 07-04-2025

Copy forwarded to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILAI